

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs):DELHI

CIRCULAR

It has come to the knowledge of the Ld. Principal District & Sessions Judge (HQs), that the data/reports of some courts are being received in this office without the signature and approval of the Ld. Presiding Officers.

As directed, all the Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court are requested to issue necessary directions to the concerned officials that the information furnished to this office through electronic mode should be approved and duly signed by the Ld. Presiding Officers, either physically or digitally.

(Ankur Jain)

Officer Incharge(Judicial)
For Principal District & Sessions Judge(HQs)
Delhi

No.16541-16630/Stat./Instr./Gaz./2020 Dated, Delhi the 14.09.2020

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
2. All the Judicial Officers of DHJS & DJS, Central District, Tis Hazari Court, Delhi.
3. The Web-Site Committee (English/Hindi), Tis Hazari Court, Delhi.
4. Reader to the Principal District & Sessions Judge(HQs), Delhi.

Officer Incharge(Judicial)
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